GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA UNSTARRED QUESTION NO 713

TO BE ANSWERED ON 14th December, 2018 Agrahayana 23, 1940 (Saka)

Non-Core Assets of CPSEs

713. SHRI RAM CHARITRA NISHAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has identified huge tract of land and other assets of nine State owned companies which will be hived off before they are put on the block for strategic sale and if so, the details thereof;
- (b) whether the sale process of these assets has to be taken forward by the concerned administrative Ministries and if so, the details thereof; and
- (c) whether most of the assets identified for separate disposal are land parcels and residential flats owned by the Central Public Sector Enterprises and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PON.RADHAKRISHNAN)

(a) , (b) and (c) Yes, Sir. Details of the CPSEs and their assets identified for hiving off during the due diligence process of strategic disinvestment is enclosed at Annexure-I. The disposal of these assets shall be undertaken by the agencies including the administrative Ministries, as authorised by the Competent Authority, to be decided on a case to case basis.

List of assets identified for hiving off during the due diligence process of strategic disinvestment (Reference Lok Sabha Unstarred Question No. 713 for reply on 14/12/2018).

SI.No.	Name of CPSE	Name of the Asset identified to be hived off All the three divisions/units (Catalyst plant,
1.	Project &	
	Development India	Environmental Engineering and R&D) at Sindri
	Ltd.	land and the other entire infrastructure appurtenant
		thereto.
2.	Hindustan Prefab	27.55 Acres Factory Land
Σ.	Limited (HPL).	1 09 Acres Cycle Stand Land
		241 58 Sam Flat No. C-19, Jangpura Ext
		272.06 Sqyd Plot No. C-27, been executed.
		longnura Ext
		394.75 Sqm Office Space at SCOPE Minar, Laxmi
		Monor
		Approx. 3.00 Acres, out of which a sub-way has
		hoon constructed by MCD for public
		Additional land in possession both side of
		Nizamuddin Ashram Bridge.
	Bridge and Roof Co.	1 Flat - 582 sq. ft
3.		Aradhana Co. op. Housing Society Ltd. Chembur,
	(India) Ltd.	Mumbai-71
		1 Flot 1003 sq. ft
		Maitri Park Co-op, Housing Society Ltd. Chembur,
		Mumhai-71
		1 Flat - 1300 sq. ft. 1 Flat - 950 sq. ft.
		IOCL Housing Complex Noida, Uttar Pradesh
		27 Flats – 2100.90 sq. mtr.
		B&R House, Nerul, Navi Mumbai
		2 Flots 710 sq ft each
		Sanjog Co-op. Housing Society Ltd. Vashi, Navi
		Mumbai 7
	Pawan Hans Ltd.	Rohini Heliport shall be demerged into a separate
4.	Pawaii Flatis Ltd.	
		Bellman Hangar situated at Safdarjung airport
		which was taken on lease from AAI
-	Scooters India	Land of 80 60 acres
5.	Limited	Sarojini Nagar, Lucknow-226 008, Uttar Pradesh,
	Limited	India
	Dharet Dumps &	119 acres of land shall be returned to U.P.
6.	Bharat Pumps &	Covernments
	Compressors Ltd.	Seven residential flats at Mumbai (one in Bandra
	1	and six in Goregoan)

7.	Hindustan	20 Acres Land leased to Cochin Cements (P) Ltd.
	Newsprint Ltd.	
		9.51 Acres Land leased to Bharatiya Vidya Bhavan.
		1.67 Acres Land leased to Kendriya Vidhalaya
		(KV), Kaduthuruthy
}		2.8770 Hectares of land at
		Bhoothathankettu ernakulam district.
ĺ		Land consisting of residential, official buildings &
		plantation trees for production purposes.
		1186 Sq. mt. of Land at Kaloor, Ernakulam
		1.8687 Hectares of land at Ranni, Pathanamthitta
l		6.4923 hectares of land at Vandiperiyar, Idukki
		843.00 sq. ft. (Super built-up) Residential Flat at
		Mumbai-Barla
		0.95 Ha of land in Munnar
8.	Hindustan	66.13 acres of land
<u>.</u>	Fluorocarbons Ltd.	Rudraram, District Sangareddy, Teleangan
9.	Air India and its five	AIESL - wholly owned subsidiary of AI, primarily
3 .	subsidiaries and one	involved in the maintenance, repair and overhaul of
	JV.	engines and airframe
		AIATSL – wholly owned subsidiary of AI, primarily
		involved in ground handling and cargo handling
		services
		HCI - subsidiary of AI which owns and operates
		two hotels in Delhi and Sringar as well as the Chef
		air Kitchen units in Delhi and Mumbai.
		AASL - provides connectivity to Tier II and Tier III
		cities in India and also links these cities to metro
		hubs.
		Rs. 1597.94 crore TOTAL INVESTMENT IN
		SUBSIDIARIES
		Rs. 73.07 crore TOTAL TRADE INVESTMENTS
		Rs. 0.76 crore investment in France Telecom
		Airlines House, Gurudwara Rakabganj Road, New
		Delhi.
		11,285 Sq. mt. LMD Hangar, Mumbai
		34,125 sq mt Air India Complex, old Airport, Santa
		Cruz (East), Mumbai (where Operations, Finance,
		MMD, Space Control Personnel and Other
		Departments are housed.
		2,242.82 sq. mt. Hangar No.4, Terminal 1, Delhi
		39,347.00 sq. mt. Building Complex, GSD Terminal
		2
		All other land and buildings owned, leased,
		licensed or possessed by AI,
		Various articles of arts and artefacts